

Central Electricity Regulatory Commission
Chanderlok Building, 36 Janpath, New Delhi-110 001

No. Eco T2/2016-CERC

September 28, 2016

NOTIFICATION

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service" (as amended up to 10th October, 2008) issued by the Ministry of Power, Clause 3.3.1.3 (a) of the Standard Request for Proposal (RFP), and Schedule 7 of the Standard Transmission Service Agreement (TSA) documents, the Central Electricity Regulatory Commission hereby notifies the following rates for the purpose of bid evaluation and payment for the period from 01.10.2016 to 31.03.2017.

I: Annual Escalation Rates for Bid Evaluation:

S.No	Description	Annual Escalation Rates for Bid Evaluation
1	Annual escalation rate for escalable transmission charges	7.26%
2	Discount rate for computation of levelized transmission charges	9.78%

II: Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement:

S.No	Description	Annual Escalation Rate for Payment
1	Annual inflation rate for escalable transmission charges	2.36%

Sd/-
(Shubha Sarma)
Secretary